HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

MAIN CASE No: W.P.(SR).No.45101 of 2026.

PROCEEDING SHEET

Sl. No.	DATE	ORDER	OFFICE NOTE
01.	18.10.2026	**KM, J** At the request of the learned counsel for the petitioner(s), post on 19.10.2026 at 11:00 A.M. **KM, J** BAK	